

(4)

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM


PRESENT: SHRI CH. MOHD. SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/126/(IB)/2017
NAME OF THE PETITIONER(S) : DELTA CORPORATE SERVICE PVT LTD
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ORDER

Matter called. No representation. The matter is adjourned for appearance of the applicant. Put up on 10.10.2017 at 10.30 A.M.


Ch. Mohd Sharief Tariq
Member (Judicial)

bc